

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO: - 5068- JK (LD) of 2026

DATED:- 16 - 04 - 2026

Sanction is hereby accorded to the appointment of Officer's of Jal Shakti Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal/ any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Commissioner/Secretary to Government

Dated: - 16.04.2026

No:-LAW-OIC/4/2026

Copy to the:-

1. Learned Advocate General, J&K.
2. Financial Commissioner (Additional Chief Secretary) Jal Shakti Department
3. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
4. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Commissioner/Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Deputy Legal Remembrancer




16/04/26

Annexure to the Government Order No:-5068 - JK(LD) of 2026 dated 16.04.2026

S.No.	Case No.	Title of case	OIC	Contact No.
1	OA No. 1419/2024	Tallo Ram & Ors VS UT of J&K and Ors	Er. Narender Singh, Executive Engineer, PHE Mech Division Kathua	9419025211
2	OA No. 404/2026	Ram Parshad Vs UT of J&K and Ors	Er. Narender Singh, Executive Engineer, PHE Mech Division Kathua	9419025211
3	OA No. 314/2026	titled Doman Lal Vs UT of J&K & Ors	Er. Bharat Vikas Sharma, Executive Engineer	9419119714
4	CP No. 37/2026	titled Darshana Devi Vs Pravin Bakshi and Ors	Er. Bharat Vikas Sharma, Executive Engineer	9419119714
5	TA No. 112/2026	titled Mushtaq Ahmed Malik & Anr Vs State of J&K & Ors	Er. Bharat Vikas Sharma, Executive Engineer	9419119714
6	WPC No.____/20 26 in OA No. 203/2025	titled Rajinder Kumar Sharma VS UT of J&K & Anr	Mohd Hanief, Chief Engineer, PHE Jammu	9596132634

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